

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2837
TO BE ANSWERED ON 12.03.2021

Projects Approved under CAMPA Funds

2837. SHRI VINCENT H. PALA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of projects approved along with funds released/employment generation reported using CAMPA funds under AtmaNirbhar Bharat Package in the year, 2020-2021, State/UT-wise;
- (b) the total number of jobs created for vulnerable tribal population under projects utilising CAMPA funds in the last two years, State/UT-wise;
- (c) whether there is any time bound process and monitoring mechanism for completion of projects under Atma Nirbhar Bharat Package; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) & (b) On 12.05.2020 Hon'ble Prime Minister of India announced a special economic package of ₹20,00,000 crore under Atma Nirbhar Bharat. This package also included ₹6,000 crore employment push using CAMPA funds to create job opportunities including for tribal communities in semi-urban and rural areas. Against this, the National Compensatory Afforestation Fund Management and Planning Authority (National Authority) has approved Annual Plans of Operation (APOs) of 31 States/UTs amounting to ₹7904.16 crore as on 28.02.2021. As per information received from States/UTs 4,83,59,947 man-days have been generated till 05.03.2021 from 31 States/UTs. The information is attached at **Annexure-I**.
- (c) & (d) Yes Sir, Monitoring of projects are done as per established monitoring mechanism of the respective State Governments/UT Administration, which includes monitoring by the officers and staff of the State Government/UT Administration as well as specialized wings of the State Forest Department. External evaluation is also undertaken by the States/UTs. At National level a Monitoring Group has been constituted as per provision in the Compensatory Afforestation Fund (CAF), Act 2016.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2837 BY SHRI VINCENT H. PALA REGARDING 'PROJECTS APPROVED UNDER CAMPA FUNDS' DUE FOR REPLY ON 12.03.2021

Approved Annual Plan of Operations and Generation of Employment until 05.03.2021

S.No	Name of State/UTs	Financial Target (□in Crore)	Employment Generated	Updated by State Govt. on
		AS per approved APO	(In person days)	
1	Andaman & Nicobar Islands	2.13	0	-
2	Andhra Pradesh	330.82	341143	20.12.2020
3	Arunachal Pradesh	155.46	0	-
3	Assam	88.34	286858	20.02.2021
4	Bihar	239.47	717751	09.11.2020
5	Chandigarh	2.26	36411	28.02.2021
6	Chhattisgarh	1346.92	11587158	21.02.2021
7	Delhi	19.55	0	-
8	Goa	32.68	128837	28.02.2021
9	Gujarat	240.69	1281493	27.12.2020
10	Haryana	203.95	1447610	25.01.2021
11	Himachal Pradesh	158.38	526445	22.01.2021
12	Jammu & Kashmir	184.83	486629	28.02.2021
13	Jharkhand	374.56	3140774	14.12.2020
14	Karnataka	212.94	1494198	01.03.2021
15	Kerala	15.79	4875	28.12.2020
16	Madhya Pradesh	860.96	6504978	01.03.2021
17	Maharashtra	599.32	1159608	11.11.2020
18	Manipur	27.79	806800	29.11.2020
19	Meghalaya	33.97	0	23.02.2021
20	Mizoram	32.66	13900	01.08.2020
21	Odisha	773.39	7194979	14.02.2021
22	Punjab	177.85	1653350	19.02.2021
23	Rajasthan	280.98	1509949	15.02.2021
24	Sikkim	66.90	173124	03.10.2020
25	Tamil Nadu	66.63	0	11.09.2020
26	Telangana	483.78	1974232	31.01.2021
27	Tripura	21.51	117490	15.02.2021
28	Uttar Pradesh	442.01	3135213	20.12.2020
29	Uttarakhand	353.64	2595866	22.02.2021
30	West Bengal	74.00	40275	10.11.2020
TOTAL		7904.16	48359947	